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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 73/241-242/NCLT/AHM/2017(New)
CP No. 115/241-242/NCLT/ND/2017(OLD)


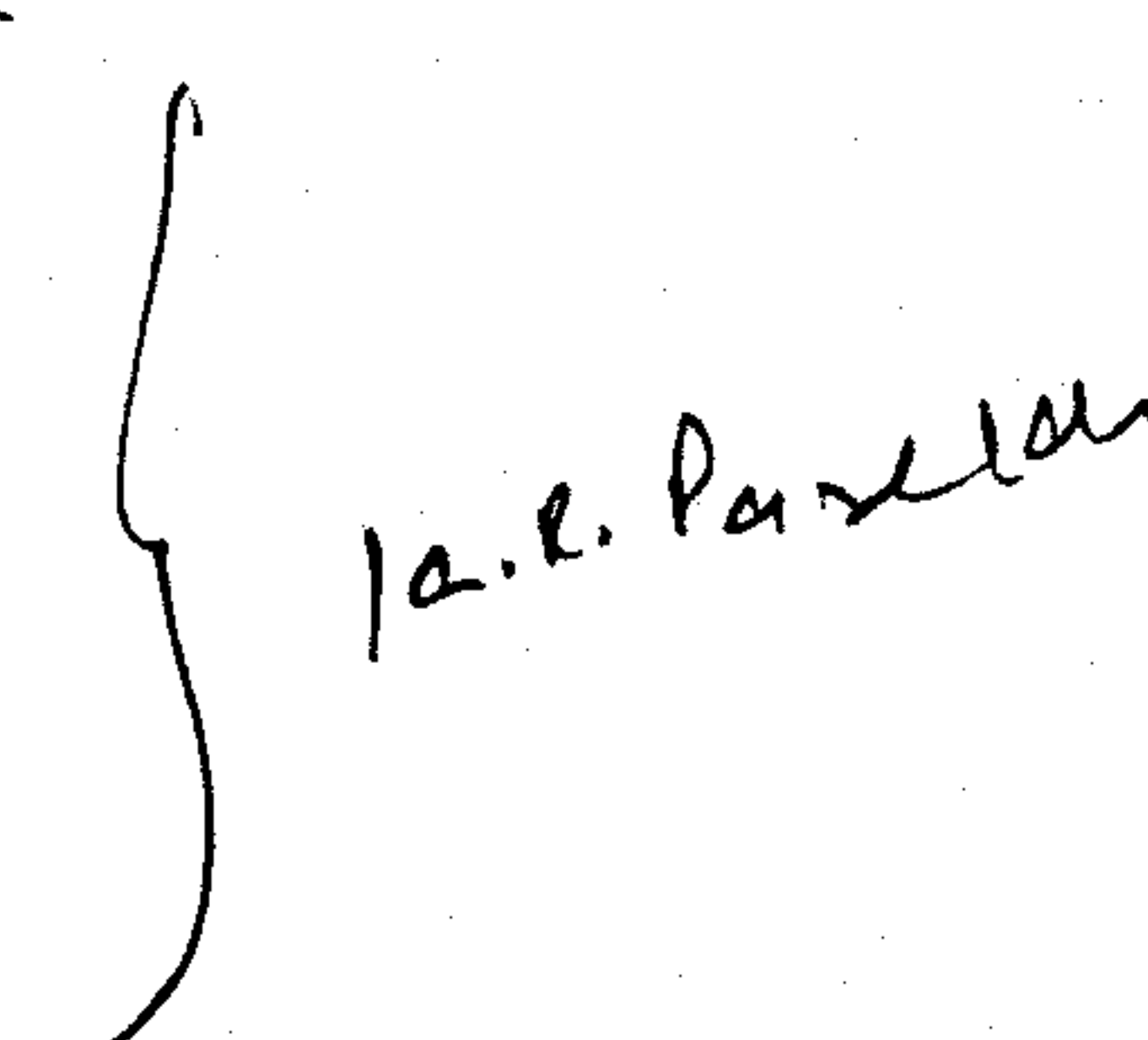
Coram: : **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017**

Name of the Company: Sunil Parmanand Kewalramani
V/s.
Medilux Laboratories Pvt. Ltd.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Pratik Tripathi	PCS	Respondent No. 1-8 & 10-13	
2.	Sr. Adv Maulsh R. Bhatt	Senior Adv	Petitioner	
	Arjun R. Sheth	Adv & Solicitor	"	
	Krina R. Parekh	Adv	"	
	Akarsh Shah	"	"	


ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth with Learned Advocate Ms. Krina Parekh with Learned Advocate Mr. Akarsh Shah present for Applicant. Learned PCS Mr. Pratik Tripathi present for Respondents no. 1 to 8 and 10 to 13.

List the matter on 17.01.2018 for final hearing.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 20th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL